

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S
B E F O R E T H E R E G I S T R A R M S . S U J A T A S I N G H

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 22482/2024

M/S YOKOGAWA INDIA LIMITED

Petitioner(s)

VERSUS

PRINCIPAL COMMISSIONER OF INCOME TAX & ANR.

Respondent(s)

WITH

SLP(C) No. 10608/2025 (IV-A)

FOR ADMISSION

SLP(C) No. 14620/2025 (IV-A)

FOR ADMISSION

Date : 04-08-2025 This petition was called on for hearing today.

For Petitioner(s) :

Mr. Parth, AOR

Mr. Pratik Rath, Adv.

For Respondent(s) :

Mr. Raj Bahadur Yadav, AOR

Mrs. Madhulika Upadhyay AOR

Mr. Gobind Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

SLP(C) No. 14620/2025

Fresh tagged matter.

Diary No(s). 22482/2024

The above-mentioned matter has already been directed to be listed before the Hon'ble Court vide Registrar Court's order dated 19.3.2025.

SLP(C) No. 10608/2025

Respondent Nos.1 and 2 are granted four weeks' time for filing counter affidavit.

List again on 12.09.2025.